

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.162/2016
OA 4098/2012**

this the 27th day of April, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Ram Krishna Sharma
S/o Late Shri Yagya Dutt Sharma
R/o C/17A, Gali No.3, Bhagwati Garden Extn.,
Near Kakrola Mor, Najafgarh Road
New Delhi – 59.
(By Advocate:Ms. Sonika for Shri Yogesh Sharma)

....Applicant.

VERSUS

1. Dr. Laxman Singh Rathore
Director General of Meteorology
India Meteorology Department
Mausam Bhawan, Lodi Road
New Delhi – 3.
2. Shri Anil Kumar
Pay and Account Officer
Central Pension Accounting Officer
Govt. of India, Trikut-II
Bhikaji Cama Place
New Delhi-66.
(By Advocate:Shri Hanu Bhaskar)

.... Respondents.

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

The learned proxy counsel for the applicant seeks leave of this Tribunal to withdraw the CP by stating that the respondents have complied with the orders of this Tribunal. Accordingly, the CP is dismissed as withdrawn. No costs.

**(DR. BIRENDRA KUMAR SINHA)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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